## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP 293/16	TP 133/17	Hearing	433( e)	Ramsons Garments Finishing
				Equipment(P) Ltd. Vs JCR Drillsol Pvt.
		-	٥	Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

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## ORDER

Counsel for petitioner is present. He is directed to file compliance memo over the objections raised by the registry. List it on 03/10/2017.

MEMBER(J)

MEMBER(T)